

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1138  
ANSWERED ON:09.12.2003  
ALLOCATION OF FUNDS UNDER BSP  
ALE NARENDRA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

the details of the funds allocated, actually released and utilized under the basic Services Programme by the Union Government with a view to improve the standard of living of the poor people and provide employment to youths living in urban areas during each of the last three years, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

The erstwhile Urban Basic Services Programme (UBSP) was merged in the Swarna Jayanti Shahari Rozgar Yojana (SJSRY), which was launched by the Government w.e.f. 1.12.1997. This scheme is specially meant for urban poor below poverty line and seeks to provide gainful employment to the urban unemployed or under employed poor through

(i) encouragement to setting up of self-employment ventures by the urban poor and  
(ii) through provision of wage employment by utilising their labour for construction of socially and economically useful public assets. The details of the funds allocated, released and utilised under Swarna Jayanti Shahari Rozgar Yojana during last three years, State-wise is given at Annexure-I.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA USQ NO.1138 FOR 9.12.2003.

STATEWISE& YEARWISE FUNDS ALLOCATED, RELEASED AND UTILISED UNDER SWARNA JAYANTI SHAHARI ROZGAR YOJANA (SJSRY).

(Rs. in lakhs)

2000-2001		2001-2002			2002-2003					
Sl. No.	Name of States/ UTs	Alloca- tion\$	Released tion	Expendi- ture\$	Alloca- tion	Released tion	Expendi- ture\$	Alloca- tion	Released	Expendi- ture\$
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.
1.	ANDHRA PRADESH	1417.04	1417.04	1417.04	1417.04	331.51	331.51	784.37	904.15#	70.24
2.	ARUNACHAL PD.	72.82	-	14.86	72.82	-	55.87	58.54	0.00	40.68
3.	ASSAM	864.89	63.30	593.41	864.89	-	52.55	476.55	0.00	253.94
4.	BIHAR	606.30	-	460.84	606.30	-	0.00	427.02	0.00	0
5.	CHHATTISGARH	422.69	422.69	286.62	422.69	128.44	194.30	236.41	236.41	49.95
6.	GOA	35.86	-	34.44	36.86	-	2.50	17.52	0.00	N.R.
7.	GUJARAT	818.01	697.47	1368.20	818.01	166.67	561.88	266.69	1717.07+	335.57
8.	HARYANA	138.77	125.14	264.13	139.77	50.40	261.15	88.39	238.39#	116.99
9.	HIMACHAL PD.	78.44	56.72	23.24	78.44	23.98	40.92	55.21	63.64#	26.13
10.	J & K	89.68	25.34	201.00	89.68	12.81	98.85	62.98	62.98	98.72
11.	JHARKHAND	202.10	202.10	0.00	202.10	66.64	0.00	213.37	0.00	N.R.
12.	KARNATAKA	1150.40	168.00	1260.40	1150.40	395.16	1124.51	580.09	668.68#	587.38
13.	KERALA	389.46	256.50	311.28	389.46	266.23	305.20	261.98	301.99#	150.48

14. MADHYA PD.	1143.05	888.59	1188.60	1143.05	304.02	538.09	813.93	683.93	1028.03
15. MAHARASHTRA	2129.23	-	1351.10	2129.23	-	1979.52	1331.81	618.73	1875.47
16. MANIPUR	200.45	-	81.49	200.45	-	111.70	133.72	0.00	240.82
17. MEGHALAYA	123.56	19.00	1.17	123.45	-	0.00	70.10	0.00	N.R.
18. MIZORAM	128.15	126.77	199.47	128.15	70.52	84.64	91.22	105.15#	91.22
19. NAGALAND	85.13	76.25	154.56	85.13	37.00	87.23	59.67	68.78#	67.75
20. ORISSA	375.11	69.24	446.01	375.11	300.00	286.39	330.94	381.48#	232
21. PUNJAB	139.42	41.29	169.31	139.42	-	199.52	58.45	67.38#	26.03
22. RAJASTHAN	643.53	376.08	541.32	643.53	32.64	534.23	349.20	402.53#	218.02
23. SIKKIM	33.48	32.49	69.75	33.48	28.86	24.76	27.07	31.20#	31.16
24. TAMILNADU	1529.39	764.70	514.00	1529.39	285.32	764.70	651.70	751.22#	285.32
25. TRIPURA	162.00	162.00	0.00	162.00	84.99	236.17	99.17	114.31#	38.14
26. UTTARANCHAL	102.97	102.97	95.95	102.97	27.88	43.42	76.18	16.33	0
27. UTTAR PD.	1956.43	1340.78	2047.50	1956.43	733.07	1436.36	1450.29	1671.76#	1297.19
28. WEST BENGAL	849.64	826.54	632.84	849.64	293.86	732.30	435.20	501.66#	531.25
29. A&N ISLANDS	111.43	-	45.83	111.43	-	77.76	114.30	0.00	9.92
30. CHANDIGARH	102.29	-	11.48	102.29	-	20.57	122.27	269.09#	20.77
31. D&N HAVELI	27.08	145.00	119.04	27.08	-	138.05	23.91	23.91	233.74
32. DAMAN & DIU	52.20	-	11.72	52.20	-	11.57	32.52	0.00	5.04
33. DELHI	139.96	40.00	22.38	139.96	-	7.25	125.15	0.00	12.3
34. PONDICHERY	49.04	67.00	41.32	51.04	191.00	45.22	65.85	191.00#	109.69
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Total	16370.00	8513.00	13980.30	16374.00	3831.00	10388.69	10091.77	10091.77	8083.94
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+ Rs.15 crore have been released in May, 2002 to the Govt. of Gujarat for the benefit of riot affected persons.

# Additional funds released due to transfer of additional funds from non-performing States to better performing States.

\$ Including unspent balance of old UPA programme.